GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 641 TO BE ANSWERED ON THE 25/07/2025

ROLLOUT OF AGRISTACK DIGITAL PLATFORM

641. SHRI RAVI CHANDRA VADDIRAJU

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the AgriStack digital platform has been rolled out to benefit farmers across the country, including Telangana, if so, the details thereof, if not, the reasons therefor; and
- (b) whether training programs are being conducted to help farmers use AgriStack, if so, the details thereof, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

(a) to (b): The Government has approved the Digital Agriculture Mission in September 2024. The Mission envisages the creation of a Digital Public Infrastructure (DPI) for Agriculture, such as AgriStack, Krishi Decision Support System, and a comprehensive Soil Fertility & Profile Map to enable a robust digital agriculture ecosystem in the country. This, in turn, would drive innovative farmer-centric digital solutions and make reliable crop-related information available to all farmers on time. The AgriStack DPI consists of three foundational registries or databases associated with the agriculture sector, i.e., Geo-Referenced Village Maps, Crop Sown Registry, and the Farmers Registry, all created and maintained by the State Governments/ Union Territories. At present, a Memorandum of Understanding (MoU) has been signed with 30 States/UTs for the creation and implementation of the Digital Public Infrastructure, including the State of Telangana.

As of 21.07.2025, a total of 6,92,64,808 Farmer IDs have been generated, including 30,03,011 Farmer IDs in the State of Telangana. Digital Crop Survey has been undertaken in 492 Districts in Rabi 2024-25 for more than 23.5 Crore plots, including in the state of Telangana.

The Government is providing technical and financial support to all the States/ UTs for the timely implementation of the Mission, such as:

- i. To ensure digital inclusion of farmers, they can leverage the support of Common Service Centre CSCs), which act as a bridge to get them registered on Agristack and access schemes and services.
- ii. Further, the Government has advised the States to adopt a Camp-mode approach, so that no farmer is deprived of the benefit of Agristack under which financial assistance of Rs. 15,000 per camp has been provisioned to the States to encourage States to organize field-level camps and mobilise local administration.
- iii. Providing training to the State officials.
- iv. Software for Farmer ID and Digital Crop Survey.

- v. Support for hiring human resources for creating a Project Monitoring Unit.
- vi. Providing Cloud Infrastructure for implementing the project.
- vii. The Department of Expenditure (DoE), Ministry of Finance, has additionally announced a Scheme for Special Central Assistance (SCA) to States for Capital Investment during 2025-26 with a total allocation of Rupees 6000 Crores.
- viii. To accelerate the creation and verification of Farmers' Registry, Rs. 10/- per Farmer ID has been provisioned from the administrative fund of the PM KISAN Scheme. This amount will be utilized to provide an honorarium to the field functionaries involved in the creation of the Farmers' Registry.
- ix. Allocated an amount of Rs. 30.42 Crore for 2025-26 to conduct DCS in the state of Telangana.
